

**CENTRAL ADMINISTRATIVE TRIBUNAL
CHENNAI BENCH**

MA/310/00056/2019 in & OA/310/00131/2019

Dated Wednesday the 6th day of February Two Thousand Nineteen

**CORAM : HON'BLE MR. R. RAMANUJAM, Member (A)
HON'BLE MR. P. MADHAVAN, Member (J)**

1. R.V. Vijayaraghavan
2. R.V. Vijayaragunathan ... Applicants

By Advocate M/s D Prasanna

Vs

1. The Senior Accounts Officer
HQ 11, 3rd Floor, Flower Bazaar
Telephone Exchange Building
N.S.C. Bose Road, Chennai – 1.

2. The Assistant Divisional Engineer
BSNL, Kodambakkam (external-II)
No.1, Sannathi Street
Vadapalani, Chennai – 600026.

3. The Assistant General Manager
Kodambakkam External – II
No. 1, Ganga Nagar
Kodambakkam, Chennai – 600 024.

4. Suseela

5. R.V. Vijayarajeshwaran

6. R.V. Jayantheswaran

7. R.V. Vijayajothi ... Respondents

ORAL ORDER**(Pronounced by Hon'ble Mr. R. Ramanujam, Member(A))**

When the matter is taken up for admission, learned counsel for the applicant submits that the applicants wished to withdraw the OA. He accordingly seeks permission for the same. Necessary endorsement has been made in the OA records to this effect.

2. In view of the above, both MA & OA are permitted to be and are dismissed as withdrawn.

(P. Madhavan)
Member(J)

(R. Ramanujam)
Member(A)

06.02.2019

SKSI